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Sl. N	lo. Nature of facility	V 1	V .		
4.	SPDA Centre at Ludhiana (Punjab)		_		
5.	SPDA Centre at Nizamabad (Andhra Pradesh)	2 1 m 1	_		
6.	SPDA Centre at Dharamshala (Himachal Pradesh)	. .			
7.	SPDA Centre at Ranchi (Bihar)	Harvana	ž.		
8.	SPDA Centre at Udhampur (Jammu & Kashmir)	. ending	ج		
9.	SPDA Centre at Buldana (Maharashtra)	• 16.	A		
10.	SPDA Centre at Raipur (Madhya Pradesh)		7,		
11.	District Level Sports Complex at Satna (Madhya Pradesh)		.`		
12.	State Sports Training Complex at Lucknow (Uttar Pradesh)				
13.	State Sports Training Complex at Shimla (Himachal Pradesh)				
14.	State Sports Training Complex at Khaman Lampak (Manipur)				
15.	District Level Sports Complex at Nandyal (Andhra Pradesh)	,			
16.	District Level Sports Complex at Silchar (Assam)				
17.	District Level Sports Complex at Khamam (Andhra Pradesh)				

Action Plan for Children in Maharashtra

Written Answers

2817. SHRI GOVINDRAO ADIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government of Maharashtra has prepared any action plan for children in pursuance of the National Plan of action for children; and
- (b) if so, the details thereof indicating therein the area covered by this action plan?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOP-MENT) (SHRIMATI BASAVA RAJES-WARI): (a) and (b) A draft State Plan of Action for Children has been formulated which is awaiting Government of Maharashtra's approval.

Reservation in Institutions

2818. SYED SIBTEY RAZI: Will the Minister of HUMAN RESOURCE DEVE-LOPMENT be pleased to state:

- (a) whether a large number of Engine ering, Technical, Pharmacy and Commetcial Colleges are functioning in the country;
- (b) if so, the locations thereof Statewise and Union-Territory-wise;

- (c) whether some reservation of seats has been made in these institutions;
- (d) whether these reservations are in terms of statutory instructions issued from time to time;
- (e) if so, the details thereof and if not, the reasons therefor;
- (f) whether recognition to some more similar Institutions has been granted during the current financial years;
- (g) if so, the details thereof, State and Union Territory-wise;
- (h) whether reservation of seats in some Institutions of country is not in terms of the existing instructions; and
- (i) if so, the action contemplated to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (i) The number of institutions State-wise and Union Territory-wise approved by the All India Council for Technical Education (AICTE) upto 1993-94 and during the current financial year is given in the statement (See below). The reservation of seats in these institutions is made in accordance with the prevalent rules of concerned State/UT/Central Government, as the case may be.

Statement

List of AICTE approved Institutions upto 1993-94					- ,			Institutions approved by AICTE so far during 1994-95		
	Name of States/ UTs.		···			No. of Instts.		Name of States/ UTs.		No. of Instts.
1.	Uttar Pradesh			•		24	1.	Uttar Pradesh .		01
2.	Bihar		4			12	2.	Rajasthan .	•	03
3.	Rajasthan					11	3.	Punjab .		04

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10 Questions

Protection to Places of Worship

2819. SYED SIBTEY RAZI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether requests are being received by Government from time to time to provide security coverage to all prominent mosques, temples and other places of National interest in view of the communal atmosphere being spread by certain vested interest groups/organisations;
 - (b) if so, the details thereof;
- (c) whether any action has since been taken in this regard; and
- (d) if so, the details thereof; State and Union Territory-wise and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir. The Archaeological Survey of India has not received any request as such. However, security arrangements are made for centrally protected monuments wherever considered necessary.

(b) to (d) Do not arise.

Navodaya Vidyalayas in Maharashtra

2820. SHRI GOVINDRAO ADIK: Will Minister of HUMAN RESOURCE the Minister of HUMAN RESOUR DEVELOPMENT be pleased to state:

- (a) whether all the districts in Maharashtra have been provided with Navodaya Vidyalayas;
- (b) if so, the names of those districts where these Vidyalayas are not functioning at present and the reasons therefor:
- (c) the criteria fixed for admission to these Vidyalayas and whether it is being strictly followed:
- (d) whether any steps have been taken to check the performance of those Vidyalayas, if so, the outcome thereof; and
- (e) if not, the reasons therefor and steps taken or proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) No, Sir. Navodaya Vidyalaya Samiti has intimated that two districts viz. Pune & Greater Bombay are yet to be covered under the Scheme.